

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

The following transfer & posting orders are hereby made in official exigency, with immediate effect:

Sl. No.	Name of the Sr. PA/PA	From	To
1.	Sh. Vikas Rawat S/o Sh Jasvir Singh EC : 24110739	Sr. PA in the court of Sh. Ankit Singla, PO, Labour Court-10, Rouse Avenue Court Complex, New Delhi.	Sr. PA in the Hon'ble High Court of Delhi, New Delhi.  (in diverted Capacity)
2.	Sh. Abhishek Anupam S/o- Sh. Kapildeo Prasad Yadav	PA temporary posted in the Office Pool, Rouse Avenue Court Complex, New Delhi.	PA in the court of Sh. Ankit Singla, PO, Labour Court-10, Rouse Avenue Court Complex, New Delhi.
3.	Sh. Tilak Raj Bhatia EC : 3246	Sr. PA in the court of Ms. Aanchal, ASJ (Special Fast Track Court)-01, West District, Tis Hazari Courts, Delhi.	Sr. PA in the Office Pool, South-East District, Saket Courts, New Delhi.
4.	Sh. Deepak Jha S/o Sh. Shankar Jha EC : 21357771	PA in the court of Sh. Raj Kumar Singh, MM (NI Act), Digital Court-03, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, South District, Saket Courts, New Delhi.
5.	Sh. Narender Singh Rawat S/o Sh. K.S. Rawat EC : 3159 /42423164	Sr. PA in the court of Sh. Anil Kumar Sisodia, District Judge (Commercial Court)-02, South District, Saket Court, New Delhi.	Sr. PA in the court of Ms. Aanchal, ASJ (Special Fast Track Court)-01, West District, Tis Hazari Courts, Delhi.
6.	Sh. Dheeraj S/o Sh. Gaya Prasad EC : 3416	PA in the Court of Ms. Neetu Nagar, ARC-02, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Raj Kumar Singh, MM (NI Act), Digital Court-03, Central District, Tis Hazari Courts, Delhi.
7.	Ms. Rita Singh W/o Raju Singh EC: 3099	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Neetu Nagar, ARC-02, Central District, Tis Hazari Courts, Delhi.
8.	Ms. Varsha Negi W/o Sh Rohit Negi	PA in the Office Pool, South-East District, Saket Courts, New Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
9.	Ms. Monika Gupta EC : 3155	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Deepak Garg, District Judge (Commercial Court)-09, Central District, Tis Hazari Courts, Delhi.
10.	Sh. Mohit Kumar Bairwa S/o- Sh. K. K. Bairwa	PA temporary posted in the Office Pool, North District, Rohini Courts, Delhi.	PA in the court of Sh. Vinod Yadav, District Judge (Commercial Court)-02, North-West District, Rohini Courts, Delhi.

11.	Sh. Sukhjit Mahi S/o- Sh. Balvir Singh	PA temporary posted in the court of Ms. Bhavaya Karhail, MM (NI Act)-03, West District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Dig Vinay Singh, District Judge, (Commercial Court)-03, West District, Tis Hazari Courts, Delhi.
12.	Ms. Kajal Malik W/o- Sh. Manoj Kumar	PA temporary posted in the Office Pool, West District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Amit Kumar, District Judge (Commercial Court)-08, Central District, Tis Hazari Courts, Delhi.
13.	Sh. Sumit Garg S/o- Sh. Lalit Kumar Garg	PA temporary posted in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	PA in the court of Sh. Amit Bansal, ASJ (SC-POCSO), West District, Tis Hazari Courts, Delhi.
14.	Ms. Shalu D/o- Late Sh. Girdhari Lal	PA temporary posted in the court of Ms. Pooja Yadav, MM (NI Act), East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Manish Yadhuvanshi, ASJ-(SC-RC), West District, Tis Hazari Courts, Delhi.
15.	Sh. Karan Kumar Narayan S/o Sh Tribhuwan Narayan,	PA in the court previously presided over by Sh. Mayank Goel, MM (NI Act)-02, West District, Tis Hazari Courts, Delhi. <b>(Since abolished)</b>	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
16.	Sh. Sunil Kumar S/o Sh. Raj Kumar EC: 52071816	PA in the court previously presided over by Ms. Deepakshi Rana, MM-08, Shahdara District, Karkardooma Courts, Delhi. <b>(Since abolished)</b>	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
17.	Ms. Harpreet Kaur W/o Sh. Amarpreet Singh EC : 61245400	PA in the court previously presided over by Ms. Jyoti Nain, MM (NI Act)-10, South-West District, Dwarka Courts, New Delhi. <b>(Since abolished)</b>	PA in the Office Pool, South-West District, Dwarka Courts, New Delhi.
18.	Ms. Anuradha D/o Sh. Ravinder Kumar. Luthra EC : 3328	Sr. PA in the court of Sh. Anuj Aggarwal, ADJ-05, South-West District, Dwarka Courts, New Delhi.	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
19.	Ms. Garima Chandna D/o Sh. Shyam Lal Chandna	Sr. PA in the court previously presided over by Sh. Abhitesh Kumar, MM (NI Act) Digital Court-04, South District, Saket Courts, New Delhi. <b>(Since abolished)</b>	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
20.	Sh. Purshottam Kumar EC : 3541	PA in the court previously presided over by Ms. Kanika Agarwal MM (NI Act) Digital Court-05, South District, Saket Courts, New Delhi. <b>(Since abolished)</b>	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.

21.	Sh. Ankit Kumar S/o Trilok Chand	PA in the court previously presided over by Sh. Aridaman Singh Cheema, MM (NI Act) Digital Court-06, South District, Saket Courts, New Delhi. (Since abolished)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
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Note 1. All the above mentioned Sr. PAs/PAs are hereby stand relived from their respective place of posting & further directed to join duty at their transferee stations forthwith.

Note 2. Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

*NK 25.5.23.*

(NAROTTAM KAUSHAL)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

No. 41428-41543 /Admn.I/P&T/HQs/2023

Dated, Delhi the 25 MAY 2023

**Copy forwarded for information and necessary action to:**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi (with reference to letter No.10364/Estt.I/EL-3/DHC dated 23.05.2023).
2. The Principal District & Sessions Judge, West / North / North-West /South / South-East / Shahdara / East / South-West, Delhi/New Delhi.
3. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act), CBI, Rouse Avenue Court Complex, New Delhi.
4. The Ld. Officer In-Charge /DDO /Sr. Accounts Officer/Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central / West / North / North-West / South / South-East / Shahdara / East /South-West, Delhi/New Delhi.
5. The Officers & Officials concerned.
6. The Personal Office of the undersigned.
7. The Sr. A.O (Judl.) / A.O(Judl.) / Branch In-Charge, Administration Branch, Central / West / North /North-West /South /South-East / Shahdara /East /South-West, Delhi/New Delhi.
8. The Dealing Official, Personal File, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
10. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
11. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
12. The Web-Site Committee, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
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